

RESUME OF WORK
DONE BY LOK SABHA

FOURTEENTH LOK SABHA—FIFTH SESSION
(25th July to 30th August, 2005)



LOK SABHA SECRETARIAT
NEW DELHI
October, 2005/Kartika, 1927 (Saka)

T.O. No. 1/14 LS Vol. V

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Fifth Session *i.e.* from the 25th July to 30th August, 2005.

NEW DELHI;
October, 2005
Kartika, 1927 (Saka)

P.D.T. ACHARY,
Secretary-General.

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1. DURATION OF SESSION

| | | |
|-------------------------------------|---|----------------------|
| Date of Commencement | : | *25 July, 2005 |
| Date of Adjournment <i>Sine die</i> | : | **30 August, 2005 |
| Date of Prorogation of the House | : | 1 September, 2005 |
| Total Number of days of Session | : | 37 days |
| Number of actual sittings | : | 24 days |
| Number of Hours of sittings | : | 158 hours 49 minutes |

* The first sitting commenced with the playing of National Anthem.

** The Session was scheduled to conclude on 26 August, 2005. However, as per the decision taken in the meetings of Business Advisory Committee held on 18 and 24 August, 2005, and agreed to by the House the sitting of the House fixed for Friday the 26th August, 2005, was cancelled and the sittings of Lok Sabha were held on Monday, the 29th and Tuesday, the 30th August, 2005 in order to provide sufficient time for completion of essential Government Business. The sitting ended with the playing of National Song.

2. ADJOURNMENT—MOTION ADMITTED, DISCUSSED AND NEGATED

| Sl. No. | Name of Member who had tabled notices | Subject matter of the notice | Date on which | | Time taken | | Remarks |
|---------|--|---|---------------|-----------|------------|----|---|
| | | | Admitted | Discussed | H. | M. | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | |
| 1. | Shri L.K. Advani Dr. Arun Kumar Sharma Shri Braja Kishore Tripathy | Failure of the Government to protect the eastern borders of our country against massive illegal immigration from Bangladesh, described by the Supreme Court of India in a Judgement, as nothing short of external aggression. | 26.7.2005 | 26.7.2005 | 4 | 47 | Shri Braja Kishore Tripathy who had secured first position in the ballot, had requested the Speaker that Shri L.K. Advani, who had also given notice of adjournment motion on the same subject, might be permitted to seek leave of the House to move the adjournment motion in his place. The Speaker acceded to his request. Accordingly, Shri L.K. Advani sought leave of the House. As leave was not opposed, the Speaker informed that the leave was granted and directed that the motion would be taken up at 2 P.M. Accordingly, the motion was discussed and negated. |

| | | | |
|---|---|--------------------|---|
| <p>2. Shri Sukhdev Singh Dhindsa Shri Ramji Lal Suman Prof. Vijay Kumar Malhotra Shri Santosh Gangwar Shri Prabhunath Singh Shri Sarbananda Sonowal Shri Sushil Kumar Modi Shri P.C. Thomas Shri Anant G. Geete Shri Yogi Aditya Nath</p> | <p>Failure of the Government to take action against the persons indicted by the Nanavati Commission.</p> <p>10.8.2005</p> | <p>8</p> <p>17</p> | <p>Shri Sushil Kumar Modi who had secured first position in the ballot, had requested the Speaker that Shri Sukhdev Singh Dhindsa, who had also given notice of adjournment motion on the same subject, might be permitted to seek leave of the House to move the adjournment motion in his place. The Speaker acceded to his request. Accordingly, Shri Sukhdev Singh Dhindsa sought leave of the House. As leave was not opposed, the Speaker informed that the leave was granted and directed that the motion would be taken up immediately. Accordingly, the motion was discussed and negatived after division. — Ayes 130; Noes 270.</p> |
|---|---|--------------------|---|

3. BILLS

(i) Government Bills

| S. N. | Title of the Bill | Date of introduction | Date of laying on the Table (in case of Bill passed by Rajya Sabha) | Date of discussion in Lok Sabha | Time taken | No. of amendments tabled | No. of amendments carried | Progress/remarks |
|-------|--|----------------------|---|---------------------------------------|------------|--------------------------|---------------------------|------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| | | | | | H M | | | |
| 1. | *The citizenship (Amendment) Bill, 2005, as passed by Rajya Sabha | - | 2.8.2005 | 16.8.2005 (Consideration and passing) | 02 11 | - | - | Passed |
| 2. | The Bihar Appropriation (Vote on Account) No. 2 Bill, 2005 | 5.8.2005 | - | 5.8.2005 (Consideration and passing) | 0 03 | - | - | Passed |
| 3. | The Appropriation (No. 3) Bill, 2005 | 8.8.2005 | - | 8.8.2005 (Consideration and passing) | 0 03 | - | - | Passed |
| 4. | The Appropriation (No. 4) Bill, 2005 | 8.8.2005 | - | 8.8.2005 (Consideration and passing) | 0 03 | - | - | Passed |
| 5. | The Appropriation (Railways) No. 4 Bill, 2005 | 11.8.2005 | - | 11.8.2005 (Consideration and passing) | 0 02 | - | - | Passed |
| 6. | The Appropriation (Railways) No. 3 Bill, 2005 | 11.8.2005 | - | 11.8.2005 (Consideration and passing) | 0 04 | - | - | Passed |
| 7. | The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Amendment) Bill, 2005, as passed by Rajya Sabha | - | 16.8.2005 | 29.8.2005 (Consideration and passing) | 0 45 | - | - | Passed |

| | | | | | | | |
|---|---------------------------------|--------------------------------|--|-------|----|----|--------------------|
| 8. The Displaced Persons Claims and Other Laws Repeal Bill, 2005, as passed by Rajya Sabha | - | 16.8.2005 | 29.8.2005 (Consideration and passing) | 0 13 | - | - | Passed |
| 9. The Immigration (Carriers' Liability) Amendment Bill, 2005, as passed by Rajya Sabha | - | 16.8.2005 | 29.8.2005 (Consideration and passing) | 0 17 | - | - | Passed |
| 10. The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2005 | 16.8.2005 | - | - | - | - | - | Pending |
| 11. The Cess Laws (Repealing and Amending) Bill, 2005 | 16.8.2005 | - | - | - | - | - | Pending |
| 12. The Factories (Amendment) Bill, 2005 | 16.8.2005 | - | - | - | - | - | Pending |
| 13. The Payment of Wages (Amendment) Bill, 2004, as passed by Rajya Sabha | - | 3.12.2004 (Earlier Session) | 17.8.2005 (Consideration and passing) | 03 07 | 2 | 2 | Passed, as amended |
| 14. The Hindu Succession (Amendment) Bill, 2005, as passed by Rajya Sabha | - | 18.8.2005 | 29.8.2005 (Consideration and passing) | 02 33 | - | - | Passed |
| 15. The National Rural Employment Guarantee Bill, 2004 | 21.12.2004 (Earlier Session) | - | 18.8.2005 22.8.2005 23.8.2005 (Consideration and passing) | 13 20 | 80 | 51 | Passed, as amended |

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Citizenship (Amendment) Ordinance, 2005 (No. 2 of 2005) promulgated by the President on 28 June, 2005.

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|---|--------------------------------|-----------|---|-------|---|---|---------|
| | | | | | H M | | | |
| 16. | The Khadi and Village Industries Commission (Amendment) Bill, 2005 | 22.8.2005 | - | - | - | - | - | Pending |
| 17. | The Prevention of Insults to National Honour (Amendment) Bill, 2005 | 22.8.2005 | - | - | - | - | - | Pending |
| 18. | The Protection of Women from Domestic Violence Bill, 2005 | 22.8.2005 | - | 23.8.2005 24.8.2005 (Consideration and passing) | 05.04 | - | - | Passed |
| 19. | *The Railways (Amendment) Bill, 2005, as passed by Rajya Sabha | - | 23.8.2005 | 29.8.2005 30.8.2005 (Consideration and passing) | 01.15 | - | - | Passed |
| 20. | The Warehousing Corporations (Amendment) Bill, 2005, as passed by Rajya Sabha | - | 24.8.2005 | 29.8.2005 (Consideration and passing) | 01.10 | - | - | Passed |
| 21. | The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2005 | 12.5.2005 (Earlier Session) | - | 24.8.2005 (Consideration and passing) | 01.19 | - | - | Passed |
| 22. | The Punjab General Sales Tax (As in force in the Union Territory of Chandigarh) Repeal Bill, 2005 | 25.8.2005 | - | - | - | - | - | Pending |
| 23. | The Food Safety and Standards Bill, 2005 | 25.8.2005 | - | - | - | - | - | Pending |
| 24. | The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005 | 29.8.2005 | - | - | - | - | - | Pending |

*Discussed together with Government Resolution seeking approval of the recommendations contained in Second Report of Railway Convention Committee (2004).

SUMMARY

| | |
|---|-----|
| 1. Bills pending at the end of the last Session | 19 |
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| 4. Bills passed by Rajya Sabha and laid on the Table | 7 |
| 5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments | 1 |
| 6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha | Nil |
| 7. Bills passed | 16 |
| 8. Bills negatived | Nil |
| 9. Bills withdrawn | Nil |
| 10. Bills—part discussed | Nil |
| 11. Motions for adjournment of debate on the Bills adopted | Nil |
| 12. Bills referred to Select Committee | Nil |
| 13. Bills referred to Joint Committee | Nil |
| 14. Bills reported by Select Committee | Nil |
| 15. Bills reported by Joint Committee | Nil |
| 16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha | Nil |
| 17. Bills referred to Standing Committees by Chairman/Speaker | 10 |
| 18. Bills reported by Standing Committees | 18 |
| 19. Bills pending at the end of Fifth Session of the Fourteenth Lok Sabha | 24 |

**(ii) Bills Referred to the Standing Committees and Presentation/
Laying of Reports thereof**

| Sl. No. | Title of the Bill | Date of introduction in Lok Sabha/ Rajya Sabha | Referred by Speaker/ Chairman | Name of the Committee/date of reference | Date of presentation/ laying of report | Remarks |
|---------|--|---|----------------------------------|--|---|------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | The Pension Fund Regulatory and Development Authority Bill, 2005 | 21.3.2005 (LS) | Speaker | Finance (24.3.2005) | 26.7.2005 | Pending in Lok Sabha |
| 2. | The Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004 | 22.12.2004 (RS) | Chairman | Personnel, Public Grievances, Law and Justice (31.12.2004) | 26.7.2005 | Pending in Rajya Sabha |
| 3. | The National Rural Employment Guarantee Bill, 2004 | 21.12.2004 (LS) | Speaker | Rural Development (24.12.2004) | 27.7.2005 | Passed |
| 4. | The Displaced Persons Claims and Other Laws Repeal Bill, 2004 | (6.12.2004) (RS) | Chairman | Home Affairs (9.12.2004) | 27.7.2005 | Passed |
| 5. | The Manipur University Bill, 2005 | 4.5.2005 (RS) | Chairman | Human Resource Development (6.5.2005) | 27.7.2005 | Pending in Rajya Sabha |
| 6. | The Merchant Shipping (Amendment) Bill, 2004 | 23.12.2004 (LS) | Chairman | Transport, Tourism and Culture (31.12.2004) | 27.7.2004 | Pending in Lok Sabha |
| 7. | The Homoeopathy Central Council (Amendment) Bill, 2005 | 23.3.2005 (RS) | Chairman | Health and Family Welfare (19.4.2005) | 29.7.2005 | Pending in Rajya Sabha |
| 8. | The Indian Medicine Central Council (Amendment) Bill, 2005 | 23.3.2005 (RS) | Chairman | Health and Family Welfare (19.4.2005) | 29.7.2005 | Pending in Rajya Sabha |
| 9. | The Government Securities Bill, 2004 | 21.12.2004 (LS) | Speaker | Finance (24.12.2004) | 4.8.2005 | Pending in Lok Sabha |
| 10. | The Small and Medium Enterprises Development Bill, 2005 | 12.5.2005 (LS) | Chairman | Industry (30.5.2005) | 4.8.2005 | Pending in Lok Sabha |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----|---|-----------------|----------|--|-----------|----------------------------|
| 11. | The Arbitration And Conciliation (Amendment) Bill, 2003 | 22.12.2003 (RS) | Chairman | Personnel, Public Grievances, Law and Justice (17.8.2004) | 4.8.2005 | Pending in Rajya Sabha |
| 12. | The High Court And Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2005 | 12.5.2005 (LS) | Chairman | Personnel, Public Grievances, Law and Justice (30.5.2005) | 4.8.2005 | Passed |
| 13. | The National Tax Tribunal Bill, 2004 | 6.12.2004 (LS) | Chairman | Personnel, Public Grievances, Law and Justice (14.12.2004) | 4.8.2005 | Pending in Lok Sabha |
| 14. | The Commission For Protection of Child Rights Bill, 2005 | 2.5.2005 (LS) | Chairman | Human Resource Development (30.5.2005) | 18.8.2005 | Pending in Lok Sabha |
| 15. | The State Emblem of India (Prohibition of Improper Use) Bill, 2004 | 10.12.2004 (LS) | Chairman | Home Affairs (28.12.2004) | 25.8.2005 | Pending in Lok Sabha |
| 16. | The Disaster Management Bill, 2005 | 11.5.2005 (RS) | Chairman | Home Affairs (30.5.2005) | 25.8.2005 | Pending in Rajya Sabha |
| 17. | The Actuaries Bill, 2005 | 19.3.2005 (LS) | Speaker | Finance (17.5.2005) | 29.8.2005 | Pending in Lok Sabha |
| 18. | The Contempt of Courts (Amendment) Bill, 2004 | 1.12.2004 (LS) | Chairman | Personnel, Public Grievances, Law and Justice (14.12.2004) | 29.8.2005 | Pending in Lok Sabha |
| 19. | The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2005 | 16.8.2005 (LS) | Speaker | Finance (30.8.2005) | - | Pending with the Committee |
| 20. | The Cess Laws (Repealing and Amending) Bill, 2005 | 16.8.2005 (LS) | Chairman | Commerce (7.9.2005) | - | Pending with the Committee |
| 21. | The Khadi and Village Industries Commission (Amendment) Bill, 2005 | 22.8.2005 (LS) | Chairman | Industry (7.9.2005) | - | Pending with the Committee |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----|---|----------------|----------|--|---|----------------------------|
| 22. | The Food Safety and Standards Bill, 2005 | 25.8.2005 (LS) | Speaker | Agriculture (30.8.2005) | - | Pending with the Committee |
| 23. | The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005 | 29.8.2005 (LS) | Speaker | Social Justice and Empowerment (30.8.2005) | - | Pending with the Committee |
| 24. | The Indian Medicine and Homoeopathy Pharmacy Bill, 2005 | 12.8.2005 (RS) | Chairman | Health and Family Welfare (24.8.2005) | - | Pending with the Committee |
| 25. | The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005 | 22.8.2005 (RS) | Chairman | Labour (30.8.2005) | - | Pending with the Committee |
| 26. | The National Commission for Minority Educational Institutions (Amendment) Bill, 2005 | 23.8.2005 (RS) | Chairman | Human Resource Development (24.8.2005) | - | Pending with the Committee |
| 27. | The Indian Medical Council (Amendment) Bill, 2005 | 23.8.2005 (RS) | Chairman | Health and Family Welfare (25.8.2005) | - | Pending with the Committee |
| 28. | The Central Silk Board Amendment) Bill, 2005 | 30.8.2005 (RS) | Speaker | Labour (13.8.2005) | - | Pending with the Committee |

(iii) Private Members' Bills

| Sl. No. | Title of the Bill and member-in-charge | Date of introduction | Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha) | Date(s) of discussion in Lok Sabha | Time taken | No. of amendments tabled | No. of amendments carried | Progress/Remarks |
|---------|---|----------------------|--|------------------------------------|------------|--------------------------|---------------------------|------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1. | The Compulsory Voting Bill, 2004 by Shri Chandrakant Khaire, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 2. | The Private Schools (Regulation) Bill, 2005 by Shri Kashiram Rana, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 3. | The Voluntary Organisations (Regulation) Bill, 2005 by Shri Kashiram Rana, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 4. | The National Parks Bill, 2005 by Shri Subodh Mohite, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 5. | The Backward Areas Development Board Bill, 2005 by Shri Subodh Mohite, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 6. | The States Reorganisation Commission Bill, 2005 by Shri Subodh Mohite, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 7. | The Constitution (Amendment) Bill, 2005 (Insertion of new article 24A) by Shri Subodh Mohite, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 8. | The Constitution (Amendment) Bill, 2005 (Amendment of article 19) by Shri Brajesh Pathak, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 9. | The Constitution (Amendment) Bill, 2005 (Insertion of new article 31) by Shri Brajesh Pathak, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 10. | The Constitution (Amendment) Bill, 2005 (Insertion of new article 16A) by Shri Brajesh Pathak, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--|-----------|----|--|--|----|----|---|
| 11. | The Constitution (Amendment) Bill, 2005 (Insertion of new article 21B) by Shri Brajesh Pathak, M.P. | 29.7.2005 | -- | -- | H M | -- | -- | Pending |
| 12. | The Forest (Conservation) Amendment Bill, 2005 (Insertion of new section 3C) by Shri Bachi Singh Rawat, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 13. | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2005 (Amendment of the Schedule) by Shri Kiren Rijju, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 14. | The Constitution (Amendment) Bill, 2005 (Amendment of article 200, etc.) by Shri Hanman Mollah, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 15. | The Agricultural Workers Welfare Bill, 2005 by Shri Hanman Mollah, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 16. | The Constitution (Amendment) Bill, 2005 (Insertion of new article 16A) by Shri Chandrakant Khaire, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 17. | The Constitution (Amendment) Bill, 2005 (Amendment of article 371) by Shri Chandrakant Khaire, M.P. | 29.7.2005 | -- | -- | -- | -- | -- | Pending |
| 18. | The Airlines Regulatory Authority Bill, 2005 by Shri Chandrakant Khaire, M.P. | 29.7.2005 | -- | -- | 0-11 minutes taken on introduction of Bills from SI, Nos. 1 to 18 | -- | -- | Pending |
| 19. | The Abolition of Child Labour Bill, 2005 by Shri Iqbal Ahmed Saradgi, M.P. | 11.3.2005 | -- | 13.5.2005 (Fourth Session) 29.7.2005 12.8.2005 | 4-18 (Excluding 1 hour and 04 minutes taken during Fourth Session) | -- | -- | Withdrawn by leave of the House on 12.8.2005 |

| | | | | | | | |
|-----|--|-----------|----|----|--|----|---------|
| 20. | The Prohibition of Extravagant Expenditure on Marriages Bill, 2005 by Shri R. Sambasiva Rao, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 21. | The Constitution (Amendment) Bill, 2005 (<i>Substitution of new article for article 130</i>) by Shri Suresh Kurup, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 22. | The Old Age Pension and Rehabilitation Bill, 2005 by Shrimati Krishna Tirath, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 23. | The Coffee Growers Welfare Bill, 2005 by Shri M.P. Veerendrakumar, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 24. | The Constitution (Amendment) Bill, 2005 (<i>Substitution of new article for article 253. etc.</i>) by Shri M.P. Veerendrakumar, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 25. | The Contract Labour (Regulation and Abolition) (Amendment) Bill, 2005 (<i>Amendment of section 10</i>) by Shri Ginge N. Ramachandran, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 26. | The Payment of Bonus (Amendment) Bill, 2005 (<i>Amendment of section 2. etc.</i>) by Shri Ginge N. Ramachandran, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 27. | The Payment of Wages (Amendment) Bill, 2005 (<i>Amendment of section 1</i>) by Shri Ginge N. Ramachandran, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 28. | The Industrial Disputes (Amendment) Bill, 2005 (<i>Amendment of section 2A. etc.</i>) by Shri Ginge N. Ramachandran, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 29. | The National Child Welfare Board Bill, 2005 by Shri R. Sambasiva Rao, M.P. | 12.8.2005 | -- | -- | -- | -- | Pending |
| 30. | The Family Courts (Amendment) Bill, 2005 (<i>Amendment of section 7. etc.</i>) by Shri C.K. Chandrappan, M.P. | 12.8.2005 | -- | -- | 0-07 minutes taken on introduction of Bills from Si. Nos. 20 to 30 | -- | Pending |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--|------------|----|------------------------|-------------|----|----|---|
| 31. | The Constitution (Amendment) Bill, 2004 (Insertion of new article 47A) by Shri Suravaram Sudhakar Reddy, M.P. | 17.12.2004 | -- | 12.8.2005 25.8.2005 | H M 2-27 | -- | -- | Discussion on motion for consideration not concluded. Pending |
| 32. | The Inter-State River Water Regulatory Authority Bill, 2005 by Shri Mohan Singh, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 33. | The Promotion of Small Family Bill, 2005 by Shri Balasaheb Vikhe Patil, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 34. | The Constitution (Amendment) Bill, 2005 (Amendment of the Seventh Schedule) by Ch. Lal Singh, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 35. | The Constitution (Scheduled Castes) Order (Amendment) Bill, 2005 (Amendment of paragraph 3. etc.) by Shri C.K. Chandrappan, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 36. | The National Social Security Bill, 2005 by Shri Balasaheb Vikhe Patil., M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 37. | The Agricultural Insurance Scheme Bill, 2005 by Shri Balasaheb Vikhe Patil, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 38. | The Population Control Bill, 2005 by Shrimati Daggubati Purandeswari, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 39. | The Constitution (Amendment) Bill, 2005 (Substitution of new article for article 48A) by Shrimati Daggubati Purandeswari, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 40. | The Health Insurance (For Persons Living Below Poverty Line) Bill, 2005 by Shri K.S. Rao, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 41. | The Citizens (Identity Card) Bill, 2005 by Shri K.S. Rao, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |
| 42. | The Indian Penal Code (Amendment) Bill, 2005 (Amendment of section 375) by Shri C.K. Chandrappan, M.P. | 25.8.2005 | -- | -- | -- | -- | -- | Pending |

| | | | | | | | |
|-----|---|-----------|----|----|--|----|---------|
| 43. | The Constitution (Amendment) Bill, 2005 (Amendment of the Eighth Schedule) by Shri C.K. Chandrappan, M.P. | 25.8.2005 | -- | -- | -- | -- | Pending |
| 44. | The Forest (Conservation) Amendment Bill, 2005 (Amendment of section 2) by Shri Bachi Singh Rawat, M.P. | 25.8.2005 | -- | -- | 0-07 minutes taken on introduction of Bills from Sl. Nos. 32 to 44 | -- | Pending |

SUMMARY

(Private Members' Bills)

| | |
|---|-----|
| 1. Bills pending at the end of the last session | 104 |
| 2. Bills introduced | 42 |
| 3. Bills withdrawn | 01 |
| 4. Bills negatived | Nil |
| 5. Bills removed from the Register of Pending Bills | Nil |
| 6. Bills part-discussed | 01 |
| 7. Bills pending at the end of the Session <i>vide</i> para No. 1638 of Bulletin-Part II, dated 9.9.2005 | 145 |

4. CALLING ATTENTION

| Sl. No. | Subject | Name of Member who called attention | Name of Minister and Date when taken up | Time Taken |
|---------|--|-------------------------------------|--|----------------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Situation arising out of increasing incidents of atrocities on women in Delhi and other parts of the country and steps taken by the Government in regard thereto. | Prof. Vijay Kumar Malhotra | Shri Shivraj V. Patil 27.7.2005 | H. 00 M. 44 |
| *2. | Need for effective implementation of various Centrally sponsored schemes for Rural Development. | Shri Prabhunath Singh | Dr. Raghuvansh Prasad Singh 28.7.2005 | 00 50 |
| *3. | Situation arising out of closure of more than 600 dyeing and bleaching factories located in and around Tirupur in Coimbatore district in Tamil Nadu and steps taken by the Government in regard thereto. | Shri K. Subbarayan | Shri Shankersinh Vaghela 28.7.2005 | 00 13 |
| *4. | Situation arising out of the Government's move to disinvest the Government equity shares of the profit making public sector undertakings, particularly BHEL. | Shri Gurudas Dasgupta | Shri P. Chidambaram 2.8.2005 | 00 33 |
| *5. | Situation arising out of rise in prices of medicines, particularly life saving drugs in the country and steps taken by the Government in regard thereto. | Shri Ajoy Chakraborty | Shri Ram Vilas Paswan 2.8.2005 | 00 35 |
| 6. | Situation arising out of non-setting up of a Special Economic Zone in Amritsar (Punjab) as announced by Hon'ble Prime Minister and steps taken by the Government in this regard. | Shri Navjot Singh Sidhu | Shri Kamal Nath 3.8.2005 | 00 21 |

*The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

| 1 | 2 | 3 | 4 | 5 | M. |
|------|---|----------------------------|---------------------------------------|----------|----|
| *7. | Situation arising out of on-going economic blockade in Manipur resulting in non-availability of essential commodities, including medicines and steps taken by the Government in regard thereto. | Prof. Vijay Kumar Malhotra | Shri Shivraj V. Patil 4.8.2005 | H. 00 | 56 |
| *8. | Situation prevailing in the Beedi industry and problems being faced by the Beedi workers in the country, particularly in Kerala and steps taken by the Government in regard thereto. | Shri P. Karunakaran | Shri Kamal Nath 8.8.2005 | 00 | 32 |
| *9. | Situation arising out of recent instructions issued by the Government to the Jute Corporation of India to stop procurement of raw jute in West Bengal resulting in closure of jute mills being run by NJMC, rendering thousands of people unemployed and steps taken by the Government in regard thereto. | Shri Prabodh Panda | Shri Shankersinh Vaghela 11.8.2005 | 00 | 16 |
| *10. | Situation arising out of spread of encephalitis in the country and steps taken by the Government in regard thereto. | Shri Yogi Aditya Nath | Dr. Ambumani Ramadoss 12.8.2005 | 00 | 15 |
| 11. | Situation arising out of devastating fire that broke out in Bombay High Oil Platform of ONGC on 27 July, 2005 resulting in loss of lives and property worth crores of rupees and steps taken by the Government in regard thereto. | Shri Mohan Rawale | Shri Mani Shankar Aiyar 16.8.2005 | 00 | 47 |
| 12. | Situation arising out of dilapidated condition of National Highways in Bihar and steps taken by the Government in this regard. | Shri Raghunath Jha | Shri T.R. Baalu 16.8.2005 | 00 | 30 |

| | | | | |
|---|----------------------|--------------------------------------|----|----|
| *13. Need for a suitable legislation providing for reservation to Scheduled Castes, Scheduled Tribes and Other Backward Classes in all the Higher Educational Institutions recognized/aided by the Government and Self-Financing Institutions of the country in accordance with the Constitutional provisions on reservation. | Shri A. Krishnaswamy | Shri Arjun Singh 17.8.2005 | 00 | 52 |
| 14. Need to expedite the approval of Kalasa and Banduri Nala Projects, tributaries to river Mahadayi, in Karnataka in order to solve the acute drinking water problem in the State. | Shri Anant Kumar | Shri P.R. Dasmunsi 17.8.2005 | 00 | 31 |
| 15. Situation arising out of shortage of LPG in the country and steps taken by the Government in regard thereto. | Shri N.N. Krishnadas | Shri Mani Shankar Aiyar 18.8.2005 | 00 | 26 |
| 16. Situation arising out of flood in Karnataka, particularly in Belgaum, Bagalkot, Gulbarga, Raipur and Mangalore resulting in loss of lives and damage to crops and property and steps taken by the Government in regard thereto. | Shri Anant Kumar | Shri Shivraj V. Patil 22.8.2005 | 00 | 37 |
| 17. Situation arising out of spread of infectious diseases in Mumbai, after heavy rains and floods, resulting in loss of human lives and steps taken by the Government in regard thereto. | Shri Hansraj G. Ahir | Dr. Ambumani Ramadoss 22.8.2005 | 00 | 14 |

*The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

| 1 | 2 | 3 | 4 | 5 | M. |
|------|--|--|--|-------|----|
| 18. | Situation arising out of violation of Labour Laws in the Country particularly in Private and Unorganized sectors and steps taken by the Government in regard thereto. | Shri Sunil Khan | Shri K. Chandrasekhar Rao 23.8.2005 | H. 01 | 09 |
| *19. | Need for an effective law to take action against fake universities in the country and steps taken by the Government in this regard. | Shri Ramji Lal Suman | Shri Arjun Singh 23.8.2005 | 00 | 25 |
| *20. | Situation arising out of recent agreement of Orissa Government with Korean Steel Major POSCO allowing them to export mineral wealth of the Country and steps taken by the Government in this regard. | Shri Basudeb Acharia | Shri Sis Ram Oia 24.8.2005 | 00 | 49 |
| *21. | Situation arising out of proposed closure of Central Inland Water transport Corporation resulting in retrenchment of employees and steps taken by the Government in regard thereto. | Shri Adhir Chowdhury | Shri T.R. Baalu 24.8.2005 | 00 | 44 |
| *22. | Situation arising out of unsatisfactory utilization of funds under the Pradhan Mantri Gramin Sadak Yojana in Ultranchal and steps taken by the Government in regard thereto. | Maj. Gen. B.C. Khanduri, AVSM (Retd.) | Dr. Raghuvansh Prasad Singh 25.8.2005 | 00 | 20 |
| *23. | Situation arising out of unprecedented fall in price of green Tea leaves particularly in Nilgiri hill district of Tamil Nadu causing hardships to the small tea growers and steps taken by the Government in regard thereto. | Shri R. Prabhu | Shri Kamal Nath 25.8.2005 | 00 | 19 |

| | | | | |
|--|-------------------------------|-------------------------------------|----|----|
| *24. Need to provide financial assistance to the displaced families of Kashmiri Pandits in Jammu and Kashmir and steps taken by the Government in this regard. | Prof. Vijay Kumar Malhotra | Shri Shivraj V. Patil 29.8.2005 | 00 | 38 |
| *25. Situation arising out of recurring accidents in Coal Mines in the country, particularly the accident at Saunda Colliery under the Central Coalfields Limited (CCL) resulting in death of fourteen coal workers and steps taken by the Government in regard thereto. | Shri Bhubneshwar Prasad Mehta | Dr. Dasari Narayan Rao 29.8.2005 | 00 | 17 |

*The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

5. COMMITTEES

(i) Financial Committees

| Sl. No. | Name of Committees | Date of constitution | No. of sittings | Duration H. M. | Average percentage of attendance | Study Tours/ Local Visits under taken | Reports presented | | Remarks | | | | | |
|---------|----------------------------------|----------------------|-----------------|----------------|----------------------------------|---------------------------------------|-------------------|--------------|---------|-----|---|---|---|---|
| | | | | | | | Original | Action Taken | | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | | | | | |
| 1. | Committee on Estimates | 1.5.2005 | 1 | 2 10 | 43% | — | — | — | — | | | | | |
| 2. | Committee on Public Undertakings | 1.5.2005 | 2 | 1 10 | 52% (Approx.) | — | 1 | 2 | — | | | | | |
| 3. | Committee on Public Accounts | 29.4.2004 | — | — | — | — | 2 | 2 | * | | | | | |
| Total | | | | | | | 3 | 3 | 20 | 32% | — | 3 | 4 | — |

*Ten Action Taken Statements were also laid on the Table of Lok Sabha/Rajya Sabha by the Committees on 24.8.2005

(ii) Standing Committees

| Sl. No. | Name of Committees | Date of constitution | No. of sittings | Duration H. M. | Average percentage of attendance | Study Tours/ Local Visits under-taken | Reports presented | | Remarks |
|---------|---|----------------------|-----------------|----------------|----------------------------------|---------------------------------------|-------------------|--------------|--|
| | | | | | | | Original | Action Taken | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1. | Committee on Agriculture | 5.8.2005 | 1 | 1 19 | 39% | — | — | 3 | — |
| 2. | Committee on Defence | 5.8.2005 | 2 | 2 30 | 52% | — | — | — | One further Action taken Statement on 21st Action Taken Report on Demands for Grants (2003-2004) of the Ministry of Defence was laid on the Table of both the Houses of Parliament. *Reconstituted |
| 3. | Committee on Energy | 5.8.2004 & *5.8.2005 | 3 | 3 55 | 51% | — | 2 | 1 | *Reconstituted |
| 4. | Committee on External Affairs | 4.8.2005 | 1 | 1 15 | 45.1% | — | — | — | * |
| 5. | Committee on Finance | 5.8.2005 | 4 | 5 25 | 62.09% | — | **2 | 1@ | — |
| 6. | Committee on Food, Civil Supplies and Public Distribution | 5.8.2005 | — | — | — | — | — | — | — |
| 7. | Committee on Labour | 5.8.2005 | 1 | 0 55 | 60.71% | — | — | — | — |
| 8. | Committee on Petroleum & Natural Gas | 5.8.2004 & *5.8.2005 | 2 | 1 15 | 45.16% | — | 2 | — | *Reconstituted |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
|-----|---|----------|---|------|--------|---|---|----|---|
| 9. | Committee on Chemicals and Fertilizers | 5.8.2005 | 1 | 1 00 | 53.84% | — | — | — | Two Action Taken Statements were also laid on 30.8.2005 |
| 10. | Committee on Railways | 5.8.2004 | 5 | 5 00 | 39.35% | — | 3 | 1 | — |
| 11. | Committee on Urban Development | 5.8.2004 | 3 | 4 00 | 46.03% | — | 2 | 1 | Reconstituted on 5.8.2005 |
| 12. | Committee on Coal and Steel | 5.8.2005 | 2 | 1 20 | 42% | — | — | — | — |
| 13. | Committee on Information and Technology | 5.8.2005 | 4 | 7 30 | 11% | — | — | — | — |
| 14. | Committee on Water Resources | 5.8.2005 | 1 | 1 00 | 60% | — | — | — | — |
| 15. | Committee on Social Justice and Empowerment | 5.8.2005 | 1 | 0 20 | 34.4% | — | — | — | — |
| 16. | Committee on Rural Development | 5.8.2005 | 1 | 0 30 | 52% | — | — | †1 | — |

* An Action Taken Statement on the recommendations contained in Chapter III of the 5th Report (14th L.S.) on Action Taken on the recommendations contained in the 1st Report (14th L.S.) on Demands for Grants of MEA for the year 2004-05 had been laid on the Table of both the Houses of Parliament on 30th August, 2005.

** (i) The Government Securities Bill, 2004; (4.8.2005), and (ii) The Actuaries Bill, 2005 (29.8.2005)

@ Action Taken Report on the First Report of the Committee on Demands for Grants (2004-05) of the Ministry of Finance (Departments of Economic Affairs, Expenditure and Disinvestment)

† Thirteenth Report on 'The National Rural Employment Guarantee Bill, 2004' (Department of Rural Development) Ministry of Rural Development.

(iii) Committees other than Financial and Standing Committees

| Sl. No. | Name of Committees | Date of constitution | No. of sittings | Duration H. M. | Average percentage of attendance | Study Tours/ Local Visits under-taken | Reports presented | | Remarks |
|---------|---|------------------------------|-----------------|-------------------|----------------------------------|---|-------------------|--------------|----------------|
| | | | | | | | Original | Action Taken | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | (1) | (2) | 10 |
| 1. | Business Advisory Committee | 30.6.2004 and **13.5.2005 | 5 | 2 35 | 72% | — | 5 | — | *Reconstituted |
| 2. | Committee of Privileges | 13.7.2005 (Reconstituted) | 2 | 0 50 | 50% | — | * | — | — |
| 3. | Committee on Ethics | 28.4.2005 | — | — | — | — | — | — | — |
| 4. | Committee on Absence of Members from the Sittings of the House | 7.8.2005 | — | — | — | — | 1 | — | — |
| 5. | Committee on Government Assurances | 7.8.2005 | 1 | 1 00 | 47% | — | 1 | — | — |
| 6. | Committee on Papers Laid on the Table | 7.8.2005 | 1 | 0 45 | 40% | — | — | — | — |
| 7. | Committee on Petitions | 13.7.2005 | — | — | — | — | 2 | — | — |
| 8. | Committee on Private Members' Bills and Resolutions | 7.8.2005 | 3 | 2 30 | 53.33% | — | 3 | — | — |
| 9. | Joint Committee on Offices of Profit | 26.8.2004 | — | — | — | — | — | — | — |
| 10. | Committee on the Welfare of Scheduled Castes and Scheduled Tribes | 1.5.2005 | 1 | 1 30 | 46.6% | — | — | 2 | ** |

* First Report of the Committee of Privileges presented to H.S. on 24 August, 2005, laid on the Table on 25 August, 2005 and Adopted by the House on 29 August, 2005.

**Two tour reports and five final action taken statements were also laid in both the Houses of Parliament.

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
|-----|---|-----------|---|------|--------|---|---|---|----|
| 11. | Rules Committee | 6.7.2004 | — | — | — | — | — | — | — |
| 12. | House Committee | 10.6.2004 | — | — | — | — | — | — | — |
| 13. | Committee on Subordinate Legislation | 7.8.2005 | 1 | 1 45 | 66% | — | — | — | — |
| 14. | Joint Committee on Salaries and Allowances of Members of Parliament | 8.8.2005 | — | — | — | — | — | — | — |
| 15. | General Purposes Committee | 21.9.2005 | — | — | — | — | — | — | — |
| 16. | Railway Convention Committee | 17.9.2005 | 1 | 0 40 | 61.11% | — | 1 | — | — |
| 17. | Joint Committee on Food Management in Parliament House Complex | 14.2.2005 | — | — | — | — | — | — | — |

6. DIVISIONS

| Sl. No. | Date | Subject matter | Brief question on which Division was sought | Final Result | Remarks |
|---------|-----------|---|---|---|--------------------------|
| 1. | 2.8.2005 | The motion that "this House expresses its deep concern over the deteriorating law and order situation in the State of Bihar under President's Rule and also on the situation arising out of the Chief Secretary of the State proceeding on long leave" moved by Shri Nitish Kumar, MP | On the motion for adoption | Negatived Ayes: 108 Noes: 185 Abst: 002 | By Operating AVR machine |
| 2. | 10.8.2005 | The adjournment motion regarding 'failure of the Government to take action against the persons indicted by the Nanavati Commission' moved by Shri Sukhdev Singh Dhindsa, MP | -do- | Negatived Ayes: 130 Noes: 270 Abst: Nil | -do- |

7. FINANCIAL BUSINESS

| Subject | Date of Presentation | Date(s) of Discussion | Time taken |
|---|-------------------------|--|------------|
| (i) RAILWAY BUDGET | | | |
| Supplementary Demand for Grant in respect of Budget (Railways) for 2005-2006 | 3.8.2005 | 11.8.2005 | } 7 00 |
| | | *Discussion and voting on Supplementary Demand for Grant (Railways) | |
| Demands for Excess Grants (Railways) for 2002-2003 | 3.8.2005 | 11.8.2005 | } 7 00 |
| | | *Discussion and voting on Demands for Excess Grants (Railways) | |
| (ii) GENERAL BUDGET | | | |
| Supplementary Demands for Grants in respect of Budget (General) for 2005-2006 | 2.8.2005 | 8.8.2005 | } 4 23 |
| | | *Discussion and voting on Supplementary Demands for Grants (General) | |
| Demands for Excess Grants (General) for 2002-2003 | 2.8.2005 | 8.8.2005 | } 4 23 |
| | | *Discussion and voting on Demands for Excess Grants (General) | |
| (iii) BIHAR BUDGET | | | |
| Budget (Bihar) for 2005-2006 | 2.8.2005 | 5.8.2005 | 1 31 |
| | | **General discussion **Discussion and voting on Demands for Grants on Account (Bihar) | |

*Discussed together.

**Taken up together.

8. LEAVE OF ABSENCE

| Sl. No. | Name of Member | Period for which Leave granted | Date when Leave granted |
|---------|---------------------------|---|-------------------------|
| 1. | Shri Basanagouda R. Patil | 25.02.2005 to 22.03.2005 | 24.08.2005 |
| 2. | Shri P.K. Vasudevan Nair | 25.02.2005 to 24.03.2005 | |
| 3. | Shri Atiq Ahamad | 25.02.2005 to 24.03.2005 and 19.04.2005 to 13.05.2005 | |

9. MOTIONS

Motions Under Rules 191 and 342

| Brief Subject | Disposal of Motion under rule | Name of member who moved | Date(s) of discussion | Time taken | Ministry/ Department concerned | Amendments/ Substitute Motions/ Moved/ Adopted | Remarks |
|--|-------------------------------|--------------------------|-----------------------|------------|--------------------------------|--|-----------|
| | | | | H M | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| * That this House expresses its deep concern over the deteriorating law and order situation in the State of Bihar under President's Rule and also on the situation arising out of the Chief Secretary of the State proceeding on long leave. | 191 | Shri Nilish Kumar | 2.8.2005 | 6 24 | Home Affairs | — | Negatived |

* Discussed together with the Statutory Resolution for approving the continuance in force of the proclamation in respect of the State of Bihar, issued under article 356 of the Constitution by the President.

Motions Under Rules 191 and 342

SUMMARY

| | | |
|--|---|--------------------|
| No. of notices received | : | 366 |
| No. of motions admitted | : | 118 |
| No. of motions discussed | : | 1 |
| No. of discussions completed | : | 1 |
| No. of discussions remained part-discussed | : | Nil |
| Total time taken | : | 6 Hours 24 Minutes |

10. OATH OR AFFIRMATION

| Name of Member | Constituency/ State | Oath/ affirmation | Language in which oath made | Date of oath | Time Taken H M |
|---------------------|------------------------|----------------------|-----------------------------------|-----------------|----------------------|
| Shri. S. Bangarappa | Shimoga/ Karnataka | Oath | English | 27.07.2005 | 0 01 |

11. OBITUARY REFERENCES

| Sl. No. | Name of Member | Date of Death | Date of obituary references | Time Taken H. M. | |
|---------|--|---------------|-----------------------------|---------------------|------|
| 1.* | Shri Sunil Dutt (Sitting Member) | 25.05.2005 | } | | |
| 2.* | Shri P.K. Vasudevan Nair (Sitting Member) | 12.07.2005 | | | |
| 3. | Shri Hukam Ram (Member, Sixth Lok Sabha) | 12.05.2005 | | | |
| 4. | Shri Murlidhar Mane (Member, Eighth Lok Sabha) | 24.05.2005 | | | |
| 5. | Shri Chhangur Ram (Member, Seventh Lok Sabha) | 16.06.2005 | | | |
| 6. | Shri Laxminarain Tripathi (Member, Tenth Lok Sabha) | 19.06.2005 | | | |
| 7. | Shri Balram Singh Yadav (Member, Eighth, Twelfth and Thirteenth Lok Sabhas) | 04.07.2005 | | | |
| 8. | Dr. Biplab Dasgupta (Member, Ninth Lok Sabha) | 17.07.2005 | | | |
| 9. | Reference to the loss of several lives in the terrorist bomb blast in London, UK. | 7&21.07.2005 | | | |
| 10. | Reference to the terrorist attacks in Sharm-el-Sheikh, Egypt resulting in large-scale deaths | 23.07.2005 | | | |
| 11. | Shri Bipin Pal Das (Member, Eighth Lok Sabha) | 03.07.2005 | 26.07.2005 | 0 03 | |
| 12. | Reference to the loss of several lives due to heavy rainfall in Mumbai, Maharashtra | 26.07.2005 | } | 28.07.2005 | 0 03 |
| 13. | Reference to the collision of a shipping vessel with a drilling platform in Mumbai High Field Area, resulting in a major fire causing loss of lives. | 27.07.2005 | | | |
| 14. | Shrimati Girija Kumari (Member, Fourth Lok Sabha) | 18.07.2005 | 29.07.2005 | 0 02 | |
| 15.* | Shri Bikash Chowdhury (Sitting Member) | 01.08.2005 | 01.08.2005 | 0 02 | |
| 16. | His Majesty King Fahd Bin Abdul Aziz Al Saud of Saudi Arabia | 01.08.2005 | 02.08.2005 | 0 04 | |
| 17. | Shri Nathu Ram Shakyawar (Member, Seventh Lok Sabha) | 31.07.2005 | 12.08.2005 | 0 02 | |

* House was adjourned for the day without transacting any business.

12. PAPERS LAID ON THE TABLE

| | | | |
|-----|--------------------|-------|-----|
| (a) | By Government | | 938 |
| (b) | By Private Members | | Nil |

13. PERSONAL EXPLANATION—UNDER RULE 357

| Sl. No. | Name of the Member Who Made Personal Explanation | Brief Subject | Date | Time | |
|---------|--|---|------------|------|----|
| | | | | H. | M. |
| (1) | Shri R. Velu | Certain remarks made against him by Prof. Mahadeorao Shiwankar, M.P, in Lok Sabha while raising Supplementary to SQ. No. 61 relating to train accidents on 28th July, 2005. | 11.8.2005. | 0 | 17 |
| (2) | Shri P. Chidambaram | Regarding alleged appointment of the wife of Union Finance Minister as a Special Counsel by CBDT. | 30.8.2005 | 0 | 05 |

14. PETITION

Petition presented by Member one

15. PRIVILEGE MATTERS

| Sl. No. | Brief Subject | Name of the member who raised the matter | Date on which matter brought before the House | Time Taken H. M. | Decision of Chair/House |
|---------|---|--|---|------------------|---|
| 1. | Notice of question of privilege dated 5 August, 2005 given by Shri Hannan Mollah, MP against Dr. Subhash C. Kashyap, former Secretary-General, LS for casting serious aspersions on the Hon'ble Speaker in an interview given to a TV news-channel on 4 August, 2005. | Shri Hannan Mollah, MP | 8.8.2005 | 01 | The Speaker observed that he had admitted the notice. Thereafter the Speaker referred the matter to the Committee of Privileges for examination, investigation and report, in exercise of his powers under Rule 227 of the Rules of Procedure and Conduct of Business in Lok Sabha. |
| 2. | Notice of question of privilege dated 12 August, 2005 given by Sarvashri Ramji Lal Suman, Devendra Prasad Yadav, Sita Ram Singh, Ganesh Prasad Singh, Raghunath Jha, Ram Kripal Yadav and M.P. Veerendra Kumar, MPs against Editor, Publisher & concerned correspondent of 'The Pioneer' for having published an allegedly derogatory news-report captioned 'Speaker asks for trouble' appearing in 'The Pioneer' dated 7 August, 2005. | Sarvashri Ramji Lal Suman, Devendra Prasad Yadav, Sita Ram Singh, Ganesh Prasad Singh, Raghunath Jha, Ram Kripal Yadav and M.P. Veerendra Kumar, MPs | 12.8.2005 | 06 | On 18 August, 2005, HS gave a ruling and treated the matter as closed. |

16. QUESTIONS

| | |
|---|--------|
| (i) Starred Questions | |
| (a) Number of Questions put down in Question Lists for oral answer | 439* |
| (b) Number of Questions orally answered | 77 |
| (ii) Short Notice Questions | |
| Number of Questions put down in Short Notice Question List | 1 |
| (a) Number of Short Notice Question orally answered | 1 |
| (b) Number of Short Notice Question Laid on the Table of the House | NIL |
| (iii) Unstarred Questions | |
| (a) Number of Questions put down in Question Lists for written answers | 4594** |
| (b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent. | 4956 |

*Excluding one Starred Question postponed and one deleted.

**Excluding two Unstarred Questions deleted.

**(iv) Half-an-hour Discussion Arising out of Answers to Questions
during the Fifth Session of Fourteenth Lok Sabha**

| Sl. No. | Brief Subject | Name of members who got priority in the ballot to raise the Discussion | Date of Discussion | Ministry/ Deptt. | Time taken Hrs. Mts. |
|---------|--------------------------------------|--|--------------------|---------------------------|----------------------|
| 1. | Eradication of Vector Borne Diseases | Dr. Chinta Mohan | 8.8.2005 | Health and Family Welfare | 0 46 |
| 2. | Use of Railway land | Sh. A. Krishna Swamy | 12.8.2005 | Railways | 0 27 |

17. RESIGNATION BY MEMBER

| Name of Member | State | Constituency | Date on which accepted by Speaker | Remarks |
|----------------------------|---------|--------------|-----------------------------------|---|
| Shri Bhupinder Singh Hooda | Haryana | Rohtak | 06.06.2005 | Resigned on 06.06.2005. Announcement was made in the House on 26.07.2005. |

18. RESOLUTIONS

(i) Government Resolution

| Brief Subject | Name of Member who moved | Date of moving and discussion | Time taken | Ministry/ Department concerned | Remarks |
|---|--------------------------|--|------------|--------------------------------|---------|
| | | | H M | | |
| @That this House approves the recommendations contained in paras 39, 40, 41, 42, 43, 44, 45 and 46 of the Second Report of the Railway Convention Committee (2004) appointed to review the Rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to Lok Sabha on 28.4.2005. | Shri Lalu Prasad | 29.8.2005 (Moved) 30.8.2005 (Adopted) | 01 15 | Railways | Adopted |
| @Discussed together with the Railways (Amendment) Bill, 2005, as passed by Rajya Sabha. | | | | | |

(ii) Statutory Resolutions

| Sl. No. | Subject | Article/Section of the Constitution/ Act | Name of Member who moved | Date of moving and discussion | Time taken | Ministry/ Department concerned | Remarks |
|---------|--|--|--------------------------|-------------------------------|------------|--------------------------------|-----------|
| 1. | * That this House approves the continuance in force of the Proclamation, dated 7th March, 2005 in respect of the State of Bihar, issued under article 356 of the Constitution by the President, for a further period of six months with effect from 7th September, 2005. | 356 | Shri Shivraj V. Patil | 2.8.2005 | 6 24 | Home Affairs | Adopted |
| 2. | ** That this House disapproves of the Citizenship (Amendment) Ordinance, 2005 (No. 2 of 2005) promulgated by the President on 28 June, 2005. | 356 | Shri Santosh Gangwar | 16.8.2005 | 2 09 | Home Affairs | Negatived |

* Discussed together with the motion under Rule 184 regarding the deteriorating law and order situation in the State of Bihar under President's Rule and also situation arising out of the Chief Secretary of the State proceeding on long leave.

** Discussed together with the motion for consideration of the Citizenship (Amendment) Bill, 2005, as passed by Rajya Sabha.

(iii) Private Members' Resolutions

| Sl. Subject No. | Name of Member who moved | Date(s) of moving and discussion | Time taken | Ministry/ Departments | Remarks |
|-----------------|--|--|--|-----------------------|--------------------------|
| | | | H M | | |
| 1. | In view of the demand for ensuring adequate representation to women in the State Legislatures and Parliament gaining ground, this House resolves that the Central Government should bring forward a suitable legislation to reserve atleast one-third of the seats for women in all the State Legislatures and both Houses of Parliament. | 6.5.2005 (Fourth Session) 5.8.2005 25.8.2005 | 4 46 (excluding 31 minutes taken during Fourth Session) | Law and Justice | Withdrawn |
| 2. | This House recommends to the Government to grant special economic package for the speedy completion of construction of,— (i) national highway No. 215 between Panikolli and Rajamunda; (ii) national highway No. 23 between Barahpat and Ranchi; and (iii) railway lines from Talcher to Birlagharh and Daitari to Banspani in order to facilitate movement of minerals from hinterland in Keonjhar and Sundargarh districts in the State of Orissa to Paradeep Port and for the overall development of the region. | 25.8.2005 | 0 07 | Finance | Discussion not concluded |

**19. SHORT DURATION DISCUSSIONS
(Rule 193)**

| Sl. No. | Brief Subject | Name of the member who raised | Date(s) of discussion | Time taken | Ministry/ Department concerned | Remarks |
|---------|--|-------------------------------|---|------------|--|--------------------------|
| | | | | H M | | |
| 1. | Natural Calamities in the country | Shri Basudeb Acharia | 26.7.2005 27.7.2005 28.7.2005 5.8.2005 | 7 59 | Home Affairs, Agriculture, Water Resources | Discussion concluded |
| 2. | On the Statement made by the Prime Minister on 29.7.2005 regarding his recent official visit to the United States of America | @Shri Atal Bihari Vajpayee | 3.8.2005 | 5 14 | Prime Minister's Office | Discussion concluded |
| 3. | Terrorism in the country including attack on Ram Janam Bhoomi Complex at Ayodhya | #Prof. Vijay Kumar Malhotra | 4.8.2005 12.8.2005 | 5 47 | Home Affairs | Discussion concluded |
| 4. | Rise in prices of essential commodities including hike in petroleum prices | Shri Avinash Rai Khanna | 16.8.2005 | 1 42 | Finance, Consumer Affairs, Food and Public Distribution, Petroleum and Natural Gas | Discussion not concluded |

@ On behalf of Shri Prabodh Panda.
On behalf of Shri Bachi Singh Rawat "Bachda".

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

Summary

| | | |
|--|---|---------------------|
| No. of notices received | : | 500 |
| No. of discussions admitted | : | 5 |
| No. of discussions held | : | 4 |
| No. of discussions completed | : | 3 |
| No. of discussions remained part-discussed | : | 1 |
| Total time taken | : | 20 Hours 42 Minutes |

20. SITTINGS OF LOK SABHA

| Sl. No. | Subject | Date | Remarks |
|---------|--|-----------|--|
| 1. | Cancellation of sitting fixed for Friday, the 26th August, 2005 | 18.8.2005 | As decided in the meeting of the Business Advisory Committee held on Thursday, the 18th August, 2005 and agreed to by the House, the sitting fixed for Friday, the 26th August, 2005 was cancelled. |
| 2. | Fixation of sittings of Lok Sabha on Monday, the 29th and Tuesday, the 30th August, 2005 | 24.8.2005 | As decided in the meeting of the Business Advisory Committee held on Wednesday, the 24th August, 2005 and agreed to by the House, Lok Sabha also sat on Monday, the 29th and Tuesday, the 30th August, 2005 in order to provide sufficient time for completion of essential Government business. |

21. SPEAKER/DY. SPEAKER/CHAIRMAN
Announcements/Observations/References/Rulings

| Sl. No. | Subject | By Whom | Date |
|---------|---|-------------|---|
| 1 | 2 | 3 | 4 |
| 1. | Observation by the Speaker regarding relinquishing of Office of the Secretary-General of Lok Sabha by Shri G.C. Malhotra <i>w.e.f.</i> 31.7.2005 and appointment of Shri P.D.T. Achary as Secretary-General, Lok Sabha <i>w.e.f.</i> 1.8.2005. | The Speaker | 28.7.2005 |
| 2. | Observation on the decision taken at the meeting of H.S. with leaders' of parties in Lok Sabha held on 24 July, 2005, regarding raising of matters of urgent public importance after Question Hour in a phased manner <i>w.e.f.</i> 1.8.2005 (i.e. about five matters of extremely urgent national and international importance ordinarily be taken after Question Hour and remaining matters of public importance including constituency matters be taken up at 6.00 P.M.) | The Speaker | 29.7.2005 |
| 3. | Reference regarding 125th Birth Anniversary of Munshi Premchand. | The Speaker | 2.8.2005 |
| 4. | Observations regarding the business transacted by the House during the weeks ended on 29 July, 5 August, 12 August and 18 August, 2005. | The Speaker | 2.8.2005 11.8.2005 16.8.2005 23.8.2005 |
| 5. | Observation regarding behaviour of a member in the House. | The Speaker | 4.8.2005 |
| 6. | Observation regarding insinuations made against the Chair in the Print and Electronic Media. | The Speaker | 5.8.2005 |
| 7. | Reference regarding 63rd Anniversary of the Quit India Movement on the 9th August, 1942 and the 60th Anniversary of dropping of Atom Bombs on the Japanese cities of Hiroshima and Nagasaki. | The Speaker | 9.8.2005 |
| 8. | Observation regarding casting of reflections on the Speaker, Lok Sabha in a derogatory article captioned 'The Speaker asks for trouble' published in the Pioneer dated 7th August, 2005. | The Speaker | 12.8.2005 |
| 9. | Announcement regarding decision taken at the meeting of the Business Advisory Committee held on 17 August, 2005 regarding cancellation of sitting fixed for 26 August, 2005 and re-scheduling of Private Members' Business listed for 18 and 26 August, 2005. | The Chair | 17.8.2005 |

| 1 | 2 | 3 | 4 |
|-----|--|--|-----------|
| 10. | Announcement regarding decision taken at the meeting of Business Advisory Committee held on 24.8.2005 regarding the fixation of sittings on 29 and 30 August, 2005 in order to complete the essential Government business. | The Chair | 24.8.2005 |
| 11. | *Observation regarding need for harmonious relations between the Legislature and the Judiciary. | The Speaker | 24.8.2005 |
| 12. | Observation regarding a news item captioned 'Mind your job, Speaker tells Judiciary' which sought to misrepresent the facts. | The Speaker | 25.8.2005 |
| 13. | Valedictory Reference on the conclusion of the Fifth Session of Fourteenth Lok Sabha. | The Speaker the Prime Minister and the Leader of Opposition | 30.8.2005 |

*After submissions by the members on the subject.

(ii) Statement under Rule 199

| Brief Subject | Name of Minister | Date | Time Taken H. M. | |
|---|---------------------|-----------|---------------------|----|
| Statement in explanation of resignation from the office of Minister of Overseas Indian Affairs | Shri Jagdish Tytler | 18.8.2005 | 00 | 10 |

22. STATEMENTS

(i) Statements Made/Laid by Ministers under Rule 372 and Direction 73A During Fifth Session of Fourteenth Lok Sabha

| S. No. | Brief Subject | Name of Minister | Date | Time Taken H. M. |
|--------|---|-------------------------|-----------|---------------------|
| 1 | 2 | 3 | 4 | 5 |
| *1. | The status of implementation of recommendations contained in the 152nd Report of the Standing Committee on Industry on Demands for Grants (2004-2005) pertaining to Ministry of Agro and Rural Industries. | Shri Mahabir Prasad | 26.7.2005 | 00 01 |
| 2. | Incident at Gurgaon on 25th July, 2005. | Shri Shivraj V. Patil | 26.7.2005 | 00 14 |
| 3. | Fire accident in Mumbai High North Platform of ONGC on 27 July, 2005. | Shri Mani Shankar Aiyar | 28.7.2005 | 00 06 |
| 4. | Violent incident in Gurgaon, Haryana on 25 July, 2005. | Shri Shivraj V. Patil | 28.7.2005 | 00 12 |
| 5. | Official visit to the United States of America. | Dr. Manmohan Singh | 29.7.2005 | 00 25 |
| *6. | Status of Implementation of recommendations contained in the First Report of Standing Committee on Finance relating to Department of Economic Affairs, Department of Expenditure and Disinvestment and the Sixth Report of Standing Committee on Finance relating to Department of Revenue. | Shri P. Chidambaram | 29.7.2005 | 00 01 |
| *7. | Fourth Progress Report on the Action Taken pursuant to the recommendations of the Joint Parliamentary Committee (JPC) on Stock Market Scam and matters relating thereto. | Shri P. Chidambaram | 29.7.2005 | 00 01 |
| 8. | Government business for the week commencing the 1st August, 2005. | Shri Ghulam Nabi Azad | 29.7.2005 | 00 09 |
| 9. | Bomb blast in Train No. 2391 Patna-New Delhi Shramjeevi Express on 28th July, 2005 at 1715 hrs. near Harpalganj Railway Station on Lucknow Division of Northern Railway. | Shri Lalu Prasad | 29.7.2005 | 00 09 |

*Laid a copy (Hindi and English versions) of the statement.

| 1 | 2 | 3 | 4 | 5 |
|------|--|------------------------------|-----------|-------|
| 10. | The New Framework for the U.S.- Indian Defence Relationship | Shri Pranab Mukherjee | 2.8.2005 | 00 04 |
| *11. | Status of implementation of recommendations contained in the First Report of Standing Committee on Coal and Steel. | Dr. Dasari Narayan Rao | 3.8.2005 | 00 01 |
| 12. | Statement by Minister of Parliamentary Affairs with regard to the conduct of a member in the House. | Shri Ghulam Nabi Azad | 4.8.2005 | 00 06 |
| 13. | Status of implementation of recommendations contained in the Seventh Report of Standing Committee on Information Technology pertaining to Ministry of Information and Broadcasting. | Shri S. Jaipal Reddy | 4.8.2005 | 00 01 |
| 14. | Government business for the week commencing the 8th August, 2005. | Shri Ghulam Nabi Azad | 5.8.2005 | 00 07 |
| 15. | Status of implementation of recommendations contained in the Second Report of Standing Committee on Food, Consumer Affairs and Public Distribution. | Shri Sharad Pawar | 8.8.2005 | 00 01 |
| 16. | Status of implementation of recommendations contained in the Third Report of Standing Committee on Agriculture (Department of Animal Husbandry, Dairying and Fisheries). | Shri Sharad Pawar | 8.8.2005 | 00 01 |
| 17. | Status of implementation of recommendations contained in the First and Third Reports of Standing Committee on Labour. | Shri K. Chandrasekhar Rao | 8.8.2005 | 00 01 |
| 18. | Correcting the reply given on May 09, 2005 to Unstarred Question No. 6573 by Shri Hansraj G. Ahir, M.P. regarding Indira Sagar Gosikhurd Irrigation Project of Maharashtra. | Shri P.R. Dasmunsi | 8.8.2005 | 00 01 |
| *19. | Status of implementation of recommendations contained in the 109th Report of Standing Committee on Home Affairs on Demands for Grants (2004-05) pertaining to the Ministry of Home Affairs. | Shri Shivraj V. Patil | 10.8.2005 | 00 01 |

*Laid a copy (Hindi and English versions) of the statement.

| 1 | 2 | 3 | 4 | 5 |
|------|---|-----------------------------|-----------|-------|
| *20. | Policy package for stepping up Credit to Small and Medium Enterprises. | Shri S.S. Palanimanickam | 10.8.2005 | 00 01 |
| *21. | Status of implementation of recommendations contained in the Second Report of Standing Committee on External Affairs on Demands for Grants (2004-05) pertaining to Ministry of Overseas Indian Affairs. | Shri Sriprakash Jaiswal | 10.8.2005 | 00 01 |
| *22. | Status of implementation of recommendations contained in the Third Report of Standing Committee on Finance on Demands for Grants (2004-05) pertaining to the Ministry of Planning. | Shri M.V. Rajasekharan | 10.8.2005 | 00 01 |
| 23. | Status of implementation of recommendations contained in the Ninth Report of Standing Committee on Information Technology on 'Working of DAVP', pertaining to Ministry of Information and Broadcasting. | Shri S. Jaipal Reddy | 11.8.2005 | 00 02 |
| 24. | Status of implementation of recommendations contained in the Second Report of Standing Committee on Labour on Demands for Grants (2004-05) pertaining to the Ministry of Textiles. | Shri Shankarsinh Vaghela | 12.8.2005 | 00 01 |
| 25. | Status of implementation of recommendations contained in the Fifth and Ninth Reports of the Standing Committee on Finance. | Shri Prem Chand Gupta | 12.8.2005 | 00 01 |
| 26. | Government business for the week commencing the 16th August, 2005. | Shri B.K. Handique | 12.8.2005 | 00 08 |
| 27. | Issuance of duplicate passports to those people whose passports have been damaged in the recent floods in Maharashtra on a reduced payment of Rs. 500/- | Shri E. Ahamed | 17.8.2005 | 00 02 |
| 28. | Government Business for the week commencing the 22nd August, 2005. | Shri Ghulam Nabi Azad | 18.8.2005 | 00 10 |
| 29. | Status of implementation of the recommendations contained in the Third report of Standing Committee on Coal and Steel pertaining to the Ministry of Steel. | Shri Ram Vilas Paswan | 22.8.2005 | 00 01 |

*Laid a copy (Hindi and English versions) of the statement.

| 1 | 2 | 3 | 4 | 5 |
|------|---|-------------------------|-----------|-------|
| 30. | Shanghai Cooperation Organisation Summit, held in Astana on the 5th July, 2005. | Shri K. Natwar Singh | 22.8.2005 | 00 04 |
| *31. | Status of implementation of the recommendations contained in the Fifth Report of Standing Committee on Urban Development on Demands for Grants (2004-2005) pertaining to the Ministry of Urban Development. | Shri Ghulam Nabi Azad | 23.8.2005 | 00 01 |
| *32. | Status of implementation of the recommendations contained in the 146th, 147th, 153rd, 154th, 155th and 159th Reports of Standing Committee on Industry pertaining to the Ministry of Small Scale Industries (SSI). | Shri Mahabir Prasad | 23.8.2005 | 00 01 |
| *33. | Status of implementation of the recommendations contained in the Sixth Report of Standing Committee on Social Justice and Empowerment on action taken by the Government on the recommendations/observations contained in the Second Report of the Committee on Demands for Grants (2004-2005) pertaining to the Ministry of Tribal Affairs. | Shri P.R. Kyndiah | 23.8.2005 | 00 01 |
| *34. | Status of implementation of recommendations contained in the Third Report of Standing Committee on External Affairs on the 'Working of ICCR'. | Shri Rao Inderjit Singh | 23.8.2005 | 00 01 |
| *35. | Status of implementation of recommendations contained in the 81st Report of Standing Committee on Transport, Tourism and Culture on Demands for Grants (2004-2005) pertaining to the Ministry of Shipping, Road Transport and Highways, Department of Shipping. | Shri T.R. Baalu | 24.8.2005 | 00 01 |
| *36. | Status of implementation of recommendations contained in the 82nd Report of Standing Committee on Transport, Tourism and Culture on Demands for Grants (2004-2005) pertaining to the Ministry of Shipping, | Shri T.R. Baalu | 24.8.2005 | 00 01 |

*Laid a copy (Hindi and English versions) of the statement.

| 1 | 2 | 3 | 4 | 5 |
|------|--|--------------------|-----------|-------|
| | Road Transport and Highways, Department of Road Transport and Highways. | | | |
| *37. | Status of implementation of the recommendations contained in the Second and Fifth Reports of the Standing Committee on Coal and Steel on Demands for Grants (2004-2005) pertaining to the Ministry of Mines. | Shri Sis Ram Ola | 24.8.2005 | 00 01 |
| *38. | Status of implementation of the recommendations contained in the First and Third Reports on Demands for Grants (2004-2005) and Fifth Report on Demands for Grants (2005-2006) of Standing Committee on Energy, pertaining to the Ministry of Power. | Shri P.M. Sayeed | -do- | 00 01 |
| *39. | Correcting the reply given on 20th April, 2005 to Unstarred Question No.3968 by Shri Narendra Kumar Kushawaha and 4 others regarding Local Call Dialling Facility and reasons for delay in correcting the reply. | Dr. Shakeel Ahamed | -do- | 00 01 |
| *40. | Correcting the reply given on 10th August, 2005 to Unstarred Question No.2679 by Dr. K. Dhanaraju regarding Quality of Medical Diagnostic Kits and reasons for delay in correcting the reply. | Dr. A. Ramadoss | -do- | 00 01 |
| *41. | Status of implementation of the recommendations contained in the Sixth and Fourteenth Reports of the Standing Committee on Information Technology, pertaining to the Ministry of Information and Broadcasting. | Shri B.K. Handique | 25.8.2005 | 00 01 |
| *42. | Status of implementation of the recommendations contained in the Second Report of the Standing Committee on Personnel, Public Grievances, Law and Justice pertaining to the Ministry of Law and Justice. | Shri H.R. Bhardwaj | -do- | 00 01 |

*Laid a copy (Hindi and English versions) of the statement.

| 1 | 2 | 3 | 4 | 5 |
|------|--|-------------------------|-----------|-------|
| 43. | Signing of Memorandum of the Understanding on Ken-Betwal Link. | Shri P.R. Dasmunsi | 25.8.2005 | 00 04 |
| *44. | Status of implementation of recommendations contained in the First Report of the Standing Committee on Petroleum and Natural Gas on Demands for Grants (2004-2005), pertaining to the Ministry of Petroleum and Natural Gas. | Shri Mani Shankar Aiyar | -do- | 00 01 |
| *45. | Correcting the reply given on 5.5.2005 to Unstarred Question No. 6082 by Shri K.C. Palanisamy regarding 'LNG from Qatar' and giving reasons for delay in correcting the reply. | Shri Mani Shankar Aiyar | -do- | 00 01 |
| *46. | Status of implementation of the recommendations contained in the Fourth Report of the Standing Committee on Agriculture on Demands for Grants (2004-2005) pertaining to the Ministry of Food Processing industries.. | Shri Subodh Kant Sahai | -do- | 00 01 |
| *47. | Status of implementation of the recommendations contained in the Second Report of the Standing Committee on Energy on Demands for Grants (2004-2005) pertaining to the Ministry of Non-Conventional Energy Sources. | Shri Vilas Muttemwar | -do- | 00 01 |
| *48. | Status of implementation of the recommendations contained in the 2nd, 5th, 6th and 7th Reports of the Standing Committee on Railways. | Shri R. Velu | -do- | 00 01 |
| *49. | Government business for the remaining part of the session. | Shri Ghulam Nabi Azad | -do- | 00 12 |

*Laid a copy (Hindi and English versions) of the statement.

(iii) Matters Under Rule 377

*Position regarding receipt of replies from Ministries concerned during
Fourteenth Lok Sabha (as on 20.10.2005)*

| | Total No. of matters raised | No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat | Percentage of replies sent to members by the Ministers |
|---|-----------------------------------|---|---|
| First Session (02.06.2004 to 10.06.2004) | 35 | 34 | 97.14 |
| Second Session (05.07.2004 to 26.08.2004) | 220 | 161 | 73.18 |
| Third Session (01.12.2004 to 23.12.2004) | 188 | 152 | 80.85 |
| Fourth Session (25.02.2005 to 13.05.2005) | 365 | 244 | 66.85 |
| Fifth Session (25.07.2005 to 30.08.2005) | 273 | 105 | 38.46 |

(iv) Statement showing the time lost owing to interruptions in the House during Fifth session of Fourteenth Lok Sabha

| Date | Time spent on Interruptions | | Time lost due to Adjournment of the House following interruptions | | Remarks |
|------------|-----------------------------|----|---|----|---|
| | H. | M. | H. | M. | |
| 29.07.2005 | 0 | 33 | 1 | 16 | Interruptions started at 1239 hrs. and continued upto 1247 hrs. At 1247 hrs., Lok Sabha adjourned to meet at 1400 hrs. Interruptions started at 1402 hrs. and continued upto 1418 hrs. At 1418 hrs., Lok Sabha adjourned to meet at 1447 hrs. At 1247 hrs., interruptions again started and continued upto 1456 hrs. At 1456 hrs., Lok Sabha adjourned to meet at 1530 hrs. |
| 02.08.2005 | 0 | 26 | — | — | Interruptions started at 1213 hrs. and continued upto 1239 hrs. |
| 04.08.2005 | 0 | 19 | 1 | 01 | Interruptions started at 1320 hrs. and continued upto 1335 hrs. Due to interruptions, Lok Sabha adjourned at 1339 hrs. to meet at 1400 hrs. Interruptions again started at 1416 hrs. and continued up to 1420 hrs. At 14.20 hrs. Lok Sabha adjourned to meet at 1500 hrs. |
| 09.08.2005 | 0 | 02 | 5 | 54 | Interruptions started at 1104 hrs. and continued upto 1106 hrs. At 1106 Hrs. due to interruptions, Lok Sabha adjourned for the day. |
| 12.08.2005 | 0 | 10 | 0 | 19 | Interruptions started at 1216 hrs. and continued upto 1226 hrs. At 1226 hrs., Lok Sabha adjourned to meet at 1245 hrs. |
| 23.08.2005 | 0 | 21 | — | — | Interruptions started at 1100 hrs. and continued till 1121 hrs. At 1121 hrs. on the suggestion made by a member and agreed to by all sections, the Speaker adjourned the House till 1400 hrs. |

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(v) Statement indicating matters of urgent Public Importance raised after Question Hour and the time taken thereon during Fifth Session of Fourteenth Lok Sabha

| Date | Number of matters raised | Number of members who spoke | Time Taken | |
|--------------|--------------------------|-----------------------------|------------|-----------|
| | | | H. | M. |
| 25.7.2005 | — | — | — | |
| 26.7.2005 | 14 | 21 | 0 | 35 |
| 27.7.2005 | 5 | 6 | 0 | 25 |
| 28.7.2005 | — | — | — | |
| 1.8.2005 | — | — | — | |
| 2.8.2005 | — | — | — | |
| 3.8.2005 | 34 | 39 | 1 | 29 |
| 4.8.2005 | 9 | 9 | 0 | 24 |
| 5.8.2005 | 18 | 24 | 0 | 42 |
| 8.8.2005 | 16 | 35 | 0 | 48 |
| 9.8.2005 | — | — | — | |
| 10.8.2005 | — | — | — | |
| 11.8.2005 | 6 | 6 | 0 | 13 |
| 12.8.2005 | 17 | 19 | 0 | 45 |
| 16.8.2005 | 15 | 25 | 0 | 38 |
| 17.8.2005 | 29 | 29 | 1 | 07 |
| 18.8.2005 | 19 | 21 | 0 | 46 |
| 22.8.2005 | 5 | 12 | 0 | 13 |
| 23.8.2005 | 29 | 31 | 0 | 59 |
| 24.8.2005 | 29 | 40 | 1 | 42 |
| 25.8.2005 | 28 | 31 | 1 | 14 |
| 29.8.2005 | 25 | 25 | 1 | 02 |
| 30.8.2005 | 45 | 53 | 1 | 44 |
| Total | 343 | 426 | 14 | 46 |

23. Statement showing time taken on various kinds of business transacted during the Fifth Session of Fourteenth Lok Sabha

| Business | Time Taken | | Percentage of the total time taken |
|--|------------|-----------|------------------------------------|
| | 1 | 2 | |
| | | H. M. | |
| ADJOURNMENT MOTION | 13 | 04 | 8.22 |
| BILLS | | | |
| (a) Government Bills | @ *31 | 29 | 19.82 |
| (b) Private Member's Bills | 7 | 10 | 4.51 |
| BUDGETS— | | | |
| (a) Railway Budget | 07 | 00 | 4.40 |
| (b) General Budget | 04 | 23 | 2.75 |
| (c) Budget in respect of States under President's rule | 01 | 31 | 0.95 |
| CALLING ATTENTION NOTICES | 13 | 53 | 8.74 |
| DISCUSSIONS— | | | |
| Short Duration Discussions (Rule 193) | 20 | 02 | 12.65 |
| Discussion under Rule 191 | 06 | 24 | 4.02 |
| MATTERS OF URGENT PUBLIC IMPORTANCE | 14 | 46 | 9.30 |
| MATTERS UNDER RULE 377 | 02 | 42 | 1.70 |
| QUESTIONS | 15 | 58 | 10.05 |
| Half an Hour Discussion | 01 | 13 | 0.76 |
| RESOLUTIONS— | | | |
| (a) Government Resolutions | | * | — |
| (b) Statutory Resolutions | 06 | 24 | 4.02 |
| (c) Private Members' Resolutions | 04 | 53 | 3.07 |
| STATEMENTS— | | | |
| Rule 372 and Direction 73A | 02 | 47 | 1.75 |
| Rule 199 | 00 | 10 | 0.10 |
| OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc. | 05 | 00 | 3.19 |
| TOTAL | 158 | 49 | 100 |

@Joint discussion took place on certain Statutory Resolution [*vide* Statement No. 18(ii) S. No. 2] and Motion for consideration of connected Government Bill [*vide* Statement No. 3(i) S. No. 1]. Time taken on joint discussion has been shown under Government Bills.

*Joint discussion took place on Government Resolution [*vide* Statement No. 18(i)] approving recommendations contained in Second Report of Railway Convention Committee (2004) and Railways (Amendment) Bill, 2005 [*vide* Statement No. 3(i) S. No. 19]. Time taken on joint discussion has been shown under Government Bills.